

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2564
ANSWERED ON 1ST DECEMBER, 2016

UNIFIED TRANSPORT AUTHORITY

2564. SHRI FEROZE VARUN GANDHI:
SHRI DHARAMBIR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Ministry in consultation with the Ministry of Urban Development is planning a unified transport authority to manage the transport policy in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry is planning to decongest cities and provide a smart mode of transportation across the country, if so, the details thereof; and
- (d) the extent to which States have been consulted for the policy and the details of suggestions proposed by various States in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) to (d) At present, there is no proposal under consideration of Ministry of Road Transport & Highways for creation of unified transport authority to manage the transport policy in the country in consultation with Ministry of Urban Development.

Urban Transport is a State subject. As such measures to tackle the problem of congestion in urban areas and improvement of city bus system are taken up by the concerned State / Union Territory (UT) / Urban Local Body (ULB). Government of India has issued National Urban Transport Policy (NUTP), 2006, which encourages safe, reliable, affordable and sustainable public transport in the cities. Smart Cities Mission and Atal Mission for Rejuvenation and Urban Transformation (AMRUT) schemes have public transport as an admissible component. Financial assistance for projects of urban transport like Buses, Bus Rapid Transit System (BRTS) and Metro Rail Systems, etc. is provided to State/UT/ULB under different schemes subject to feasibility of the project and availability of resources.
